

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 331 of 2013 in
DFR No. 1854 of 2013

Dated : 6th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Generating &
Distribution Corpn. Ltd. ... Appellant(s)

Versus

PPN Power Generation Co. Pvt. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s): Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Mr. Govind Manoharan

ORDER

IA No. 331 of 2013
(Appl. for condonation of delay)

We have heard the learned counsel for the parties.

This is an Application to condone the delay of 4 days in filing the Appeal as against the main Order dated 15.07.2013.

Since we find that there is sufficient cause to condone the delay, the delay is condoned. The Application is disposed of.

The Registry is directed to number the Appeal and post for Admission on **15.11.2013**.

(Rakesh Nath)
Technical Member
Ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson